

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**Item No.6
CP(IB) No.319/Chd/Chd/2019
Under Section 7, IBC 2016**

In the matter of:-

Punjab Naitonal Bank	...Petitioner-financial creditor
Vs.	
Garib Nawaz Hotels Pvt.Ltd.	...Respondent-corporate debtor

Present:

Mr. DK Gupta, Advocate for the petitioner-financial creditor.
Mr. Nahush Jain with Mr. Anil Kumar Aggarwal, Advocates for the respondent-corporate debtor.

The short written submissions/short synopsis have been filed by the learned counsel for the petitioner vide diary No.00265/5 dated 17.02.23. The same are taken on record. It is stated by Mr. Nahush Jain, Advocate for the respondent that he has e-filed the short written submissions. He is directed to file the hard copy of the same along with a compendium of judgments, if any, within one week. Last opportunity is granted for the same. Let the matter be listed on 10.04.2023.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

March 07, 2023
DS